

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3769

ANSWERED ON:20.03.2013

NON PAYMENT OF DUES BY OPERATORS

Rama Devi Smt. ;Singh Shri Ijyaraj ;Sinh Dr. Sanjay;Vasava Shri Mansukhbhai D.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the details of cases of non-payment of Government dues against telecom operators pending in litigations in various courts, case and operator-wise;
- (b) the total amount involved in each of the cases, case and operator-wise; and
- (c) the steps taken by the Government to put their case strongly in courts to ensure recovery of dues?

Answer

MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a)& (b) The information is under compilation.

(c) The cases are being defended in various legal forums through the counsels nominated by Ministry o Law and in consultation with Law Officers wherever necessary.